NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 79/17 in CP No.12/ 2017		Admission	241, 242, 97 & 98	Satish Keshava Murthy & Others Vs Auin Research & Development Pvt. Ltd., & Others.

SL. NAME (IN CAPITAL)

NO.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

1 P.14. Pazida

9448089774

PCS for petitioner is present. I.A. No.79/17 is taken up today. I.A. No.79/17 is allowed vide separate orders.

Heard PCS for some time. PCS informed the Tribunal that the AGM of the company is to be held and necessary orders to be passed. When PCS was informed about the availability of provision in the Articles of Association that when two of three members are available they can themselves convene the AGM and proceed with the matter, he requested some time.

For continuation list it on 14.08,2017.

MEMBER (J)

MEMBER (T)